

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 71 of 2013

Dated : 1st May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Madhya Pradesh Audyogik Kendra
Vikas Nigam (I) Ltd. ... Appellant(s)**

Versus

Mahya Pradesh Electricity Regulatory Commission Respondent(s)

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Anushree**

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1

ORDER

Mr. M.G. Ramachandran, the learned counsel for the Appellant has finished his arguments.

Post the matter for the reply submissions of the State Commission on **12.05.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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